



**Bondholders of Sahara India Real Estate Corporation Ltd.(SIRECL) and Sahara Housing Investment Corporation Ltd. (SHICL) who are holding the following Bonds:**

Bonds Issued by SIRECL	Real Estate / Abode / Nirmaan Bonds
Bonds Issued by SHICL	Multiple / Income / Housing Bonds

**Instructions to the bondholders:**

1. Format of Application for Refund is given below.
2. Applications are to be accompanied by the following documents:
  - i. Original bond certificates / passbooks (Applications not accompanied by original bond certificates/passbooks shall not be entertained);
  - ii. Self attested copies of Proof of Identity and Proof of Address;
  - iii. Self attested copy of first page of the bank passbook or cancelled cheque leaf (Refund amount will be credited to your bank account as per copy of passbook / cheque leaf).
3. List of documents acceptable as proof of identity and proof of address:
  - i. Proof of Identity: Unique Identification Number (Aadhaar) / Passport<sup>#</sup> / Voter ID card / Driving license<sup>#</sup> / PAN card / Government Photo ID Cards / Service Photo ID cards issued by PSUs / MGNREGA Job Card / Pensioner Photo Card / Any other document evidencing identity of the applicant(s) acceptable to SEBI.
  - ii. Proof of Address: Unique Identification Number (Aadhaar) / Passport<sup>#</sup> / Voters Identity Card / Ration Card / Registered Lease or Sale Agreement of Residence<sup>#</sup> / Driving License<sup>#</sup> / Flat Maintenance bill/ Insurance Copy<sup>#</sup> / Utility bills like Telephone Bill (only land line), Electricity bill or Gas bill - Not more than 3 months old / Bank Account Statement or Passbook -- Not more than 3 months old / Government Photo ID Cards / Service Photo ID cards issued by PSUs / Property Tax Receipts / MGNREGA Job Card / Pensioner Card / Any other document evidencing address of the applicant(s) acceptable to SEBI.

<sup>#</sup>Documents having an expiry date should be valid on the date of submission.
4. Income Tax will be deducted at source, wherever applicable, unless the prescribed form (Form 15G / Form 15H under the Income Tax Act, 1961) seeking exemption from deduction of tax at source is received along with refund application in accordance with the provision of Income Tax Act, 1961. Incomplete Form 15G / Form 15H shall not be considered for exemption of TDS.
5. In case of change in marital status or if the minor bondholder has attained the age of majority, such Bondholders are requested to send necessary evidence in support of change of status along with the application for refund.
6. Bondholders are advised to quote the Name of the Company, Name of the Scheme, Control No. / Account No. in all their future correspondence.
7. In case of any query, please contact SEBI TOLL-FREE HELPLINE: 1800-22-7575 or 1800-266-7575

## APPLICATION FOR REFUND

(Please use ball point pen only)

Affix a  
recently  
taken  
passport size  
photo here

Sub : My investments in Sahara India Real Estate Corporation Ltd (SIRECL) and/or Sahara Housing Investment Corporation Ltd (SHICL).

I hereby submit Application for Refund of my investment in the aforesaid Sahara Companies. The details are as under:

1. Name of the Bondholder : \_\_\_\_\_
2. S/o / D/o / W/o / C/o. : \_\_\_\_\_ 3. Occupation : \_\_\_\_\_
4. Telephone (with STD Code) / Mobile No.: \_\_\_\_\_ 5. Email Id : \_\_\_\_\_
6. PAN Number, if available (please attach a copy of PAN) :
7. Address @

If located in Urban Area, in the following format		If located in Rural Area, in the following format	
House/Flat no., floor, premises name, block no.		Village name	
Street, Landmark, Sub locality		Post office name	
Locality, Road, sector,		Tehsil and District	
Town / City			
State		State	
Pin code		Pin code	

\* If the above Address is different from the Address mentioned in the Original Bond Certificate/ Passbook issued by Sahara, please furnish Address proof for both the Addresses.(Please refer to Instructions Sl.No.2)

8. Details of investments (Please fill details in appropriate boxes below)

Description	Investments in Sahara India Real Estate Corporation Ltd.			Investments in Sahara Housing Investment Corporation Ltd.		
	Real Estate	Nirmaan	Abode	Multiple	Income	Housing
Account Number / Control Number						
No. of Bonds						
Amount invested						
Mode Of Investment (Cash / Cheque / DD) <sup>5</sup>						

<sup>5</sup> In case of Investment by Cheque/DD please indicate Cheque /DD No., Date, Drawee Bank and Branch, and in case of Cheque please attach relevant copies of Bank Statement/Passbook evidencing payment by cheque.

9. Bank Account Details

Name of the Bank and Branch			
Name of the Account holder			
Account No.		Type of Account: <input type="checkbox"/> Savings / <input type="checkbox"/> Current Account (Please tick)	
IFSC Code			

### UNDERTAKING

I/We \_\_\_\_\_ declare that the information given in this application form is true to the best of my / our knowledge and belief. In consideration of the refund of the aforesaid amount to me/us by SEBI pursuant to the Orders of the Hon'ble Supreme Court of India dated August 31, 2012, December 5, 2012 and May 8, 2013, I/We hereby undertake to return the said amount along with applicable interest to SEBI, If my/our aforesaid declaration is subsequently proven to be false. Further, I/We shall also be liable for any civil or criminal actions in accordance with the law.

Place :

Date :

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Signature / Thumb Impression